## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/03/2017 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

: CA/ /2014

**PETITION NUMBER** 

: TCP/36/2016

NAME OF THE PETITIONER(S)

: G.L. Consultants Private Limited

NAME OF THE RESPONDENT(S)

: Q.A. Software India Private Limited & 5 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

The matter was called at 2.30 p.m. today. Counsel representing both the parties requested for grant of adjournment by way of a letter addressed to Deputy Registrar stating that they had come to this Tribunal at 10.30 A.M. Both the counsel stated that the matter is likely to be settled between the parties. Time enlarged at their request. Put up on <u>07.04.2017 at 10.30 A.M.</u>

(K.Anantha Padmanabha Swamy) Member (Judicial)